

By E-mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ _____ **/A**

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To, The District & Sessions Judge-cum-
Chairman, District Legal Services Authority,
Lakhimpur, North Lakhimpur

Dated Guwahati, the February, 2020.

Sub:- **Permission to avail LTC**

Ref:- Your letter No. DJL/1521/2020 dated 18.02.2020.

Madam,

With reference to the above, I am directed to inform you that Smti Bichitra Dutta, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur has been allowed to visit Jaipur via Delhi by availing the benefit of Leave Travel Concession for the current block period 2018-2021 along with her spouse Shri Forhand Uddin Choudhury, Addl. Chief Judicial Magistrate, Lakhimpur and her parents w.e.f. 08.03.2020 to 15.03.2020, subject to granting their leave, by the shortest possible route, as per existing Rules.

Smti Dutta may be informed accordingly.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 1262-1266 /A dated 27/2/20

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Member-Secretary, Assam State Legal Services Authority, Guwahati for information and necessary action.
3. Smti Bichitra Dutta, Secretary, District Legal Services Authority, Lakhimpur, North Lakhimpur.
4. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 5. The Project Manager, Gauhati High Court, Guwahati for information and necessary action

sd/-
JT. REGISTRAR (VIGILANCE)

sd/-